

(2)

27-10-88

Heard Mr. V.K. Pandhar, Advocate
for the applicant.

The application is admitted.

Issue usual notices to the respondents
to file & their reply on 13-12-88 with
a copy to the applicants advocate.
keep the case before the Registrar on
13-12-88 for reply of the respondents
and directions.

P. I. Pandharin
u(A) u(S)

O.A.No.507/88
Dated: 13.12.1988

Neither the applicant nor
his advocate is present. Mr.
J.D.Desai(for Mr.M.I.Sethna)
advocate appears for the
respondents. He says that the
department has prepared the
parawise comments and sent the
same to their Delhi Office for
approval and on receipt thereof
the reply will be filed. He,
therefore, requests to grant
some more time to file the same.

Adjourned to 7.2.1989 for
reply and for further directions.
No notice of this date to
either side.


Dy. Registrar.